

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

Item 27

**CA No. 168/2023
In
CP.113(ND)/2011
RT CP No. 25/Chd/Pb/2016**

**Under Section 397/398 of
Companies Act, 1956, R 154**

In the matter of:-

Narinder Kumar Bawa

...Petitioner

Vs.

M/s. Prakash Communications Ltd.& Ors.

...Respondents

Present: Mr. Manish Jain with Ms. Divya Sharma, Advocates for the petitioner.

List the matter on 13.09.2023 in supplementary list for consideration.

-sd-
(Subrata Kumar Dash)
Member (Technical)

September 12, 2023
SM

-sd-
(Harnam Singh Thakur)
Member (Judicial)